IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
Appeal-28/252/ND/2024

IN THE MATTER OF:
Income Tax Officer ward No. 19(1) ... Applicant/Petitioner

Versus

RoC Delhi, M/s Optimum Vacations Pvt. Ltd. & Ors. ... Respondent

Under Section: 252 (1)& 252(3) Co.Act.

Order delivered on 16.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.07.2024.

Sd/-
(Court Officer)

Satya Prakash